

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH  
AT NEW DELHI.

ORIGINAL APPLICATION NO. 347 OF 2016

CHANDER BHAL SINGH

.....APPLICANT

V/S

UNION OF INDIA & OTHERS

.....RESPONDENTS

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Place: **PANCHKULA**  
Date: **14.02.2020**

**Vatamwar**  
Virbhan Singh Tanwar, IFS  
PCCF-cum-Member Secretary  
Haryana State Biodiversity Board  
Respondent

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH

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**Status report by way of affidavit of V. S. Tanwar, IFS, Principal Chief Conservator of Forests-cum-Member Secretary, Haryana State Biodiversity Board on behalf of State of Haryana.**

I, the above-named deponent do hereby solemnly declare and affirm as under:-

1. That the Hon'ble National Green Tribunal vide order dated 12.04.2019 has directed all the States to complete the process of constitution of the Biodiversity Management Committees (BMCs) at the level of all local bodies (Urban and Rural) and to prepare and maintain the People's Biodiversity Registers (PBRs) within three months, in view of the provisions of the Biodiversity Act, 2002 and the Rules, 2004. The Hon'ble Tribunal while hearing the aforesaid Original Application on 09.08.2019 directed all the States to submit compliance report, if not sent up till now and also furnish explanation for non-compliance
2. That it is humbly submitted that till date, all the 6437 Biodiversity Management Committees (BMCs) to be constituted in all the local bodies in the state of Haryana have already been constituted with 100% achievement. The details of the Biodiversity Management Committees (BMCs) constituted at all levels of local bodies (Urban and Rural) are given in the table below:-



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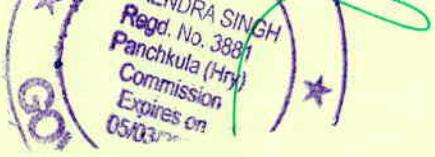


| Name of the Local Body | No. of required BMCs to be constituted | No. of BMCs constituted | Percentage of BMCs constituted |
|------------------------|--|-------------------------|--------------------------------|
| Zila Parishad Level    | 22                                     | 22                      | 100 %                          |
| Municipal Level        | 85                                     | 85                      | 100 %                          |
| Block Level            | 126                                    | 126                     | 100 %                          |
| Gram Panchayat Level   | 6204                                   | 6204                    | 100 %                          |

3. That it is further submitted that so far 126 People's Biodiversity Register (PBRs) at all the Block level have been prepared, thereby, broadly covering the whole biodiversity of the State.

4. That for preparation PBRs at Village level, Municipal/Zila Parishad Level, work is in progress and efforts are being made to complete the work as early as possible. However, we require some extension of time on account of following reasons;

- (i) That the Haryana State biodiversity Board started active functioning after the orders dated 12.4.19 of Hon'ble Bench and thereafter 100% completed the work of constitution of BMCs in the state.
- (ii) That all the BMCs in all local bodies are to be properly trained, educated and strengthened to develop their skills for preparation of People's Biodiversity Registers(PBRs) in all the Local bodies. This training work along with preparation of PBRs is in progress.
- (iii) That the preparation of PBRs warrants certain minimum time, as the necessary scientific data and traditional knowledge from various sources have to be collected for documenting the same into PBRs. Moreover, there are four geographical regions in Haryana State namely Shivaliks, Central plains, Western Semi-arid and Southern Aravalli Hills all having varied biodiversity which appears on ground



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during different seasons of the year and needs to be incorporated in the PBRs.

It is, therefore, respectfully prayed that the timeline as requested under may be allowed to complete the entire process of preparation of People's Biodiversity Registers for all local bodies in the State.

| Sr. No. | Preparation of PBRs   | Tentative Date                 |
|---------|---|--------------------------------|
| 1.      | <b>VILLAGE LEVEL:</b><br>1650 villages for which work is in progress<br>Remaining 4554 villages     | 31 <sup>st</sup> March, 2020   |
| 2.      | <b>Zila Parishad Level &amp; Municipal Level</b><br>(Zila Parishad 22) + (Municipal Level 85) = 107 | 31 <sup>st</sup> October, 2020 |



DEPONENT

Place: PANCHKULA  
Date: 14.02.2020

Virbhan Singh Tanwar, IFS  
PCCF-cum-Member Secretary  
Haryana State Biodiversity Board

VERIFICATION:

Verified that the contents of para 1 to 6 of the above affidavit of mine are true and correct to my knowledge based on the information derived from the official record. No part of it is false and nothing material has been concealed therefrom.

DEPONENT

Virbhan Singh Tanwar, IFS  
PCCF-cum-Member Secretary  
Haryana State Biodiversity Board



270388889382  
I know the deponent personally  
who has signed in my presence.

Place: PANCHKULA  
Date: 14.02.2020

Signature

Attested As Identified/Verified

NOTARY Panchkula(Hry)

14 FEB 2020